239 Written A

io Questions 240

1	2	3	4	5	6	7
13.	महाराष्ट्र	6	682.87	77.52	85.36	
14.	मणीपुर	3	61.23	8.25	7.65	
15.	मेघालय		0.00	1,53	0.00^{**}	
16.	मिजोरम	1	44.24	4.26	4.26	
17.	नागालैण्ड	-	0.00	2.05	0.00**	
18.	उड़ीसा	5	401.84	48.93	50.23	
19.	पंजाब	2	226.12	26.73	26.73	
20.	राजस्थान	10	655.73	75.08	81.97	
21.	सिक्किम	-	0.00	0.62	0,00**	
22.	तमिल ना डु	15	657.90	74.70	82.24	
23.	- विपुरा	1	41.30	5.48	5.16	
24.	उत्तर प्रदेश	42	2623,04	296.27	327.88	
25.	पश्चिम बंगाल	3	324.38	39.19	39.13	
26.	ए० एण्ड एन ०					
	ढ्वीप समृह		0.00	0.00	0.00††	
27.	चण्डीगढ़	-	0.00	0.00	0.00††	
28.	. दादरा व नगर हवेली 🗕		0.00	0.38	0.00 स्कीमें नहीं मिली	
29.	दमन व द्वीव	-	0.00	0.00	0. 00††	
30.	दिल्ली	-	0.00	1.77	0.00††	
31.	लक्ष्यद्वीप	-	0.00	0.98	0.00††	
32.	पांड़ि चेरी	-	0.00	1.11	0,00 स्क्र	मिं नहीं
						ली
	योग	147	9419.66	1200.00	1171.44	

**कस्बे अनुमोदित मानदण्ड/दिशानिवर्रेंश के अनुसार नहीं है । 1120,000 से कम की आबादी वाले शहर नहीं है ।

शहरी विकास के लिए वित्तीय सहायता	(ख) यदि हां, तो उनका ब्यौरा क्या है और इस श्रेणी के अंतर्गत काँन-काँन से शहर ह ⁴ ;		
वया झहरी विकास मंत्री यह बताने की कृपा			
कराँगेकिः (५ऽ) क्या केन्द्रीय सरकार ने इन्हरी।	(ग) क्या गुजरात को, विकोध रूप से अहमदाबाद, बडौटा, सरत राजस्थेर		

(ऊ) क्या केन्द्रीय सरकार ने इहरो अहमदाबाद, बड़ाँदा, सूरत, राजकोट, विकास के लिए दंश के कुछ शहरों को कुछ विकीय सहायता दो हैं; वित्तीय सहायता प्रदान की गई हैं; और 241 Written Answers

(घ) यभेद हां, तो उसकी व्यारा क्या है और इन हाहरों को कितनी वित्तीय सहायका दौ गई है ?

इहरी विकास मंत्रालय में राज्य मंत्री (भी पो. क. भंगम) : (क) और (स) ''शहरी विकास'' राज्य का विषय है और योजना आयोग यह अपेक्षा करता है कि शहरी विकास की सभी परियोजना राज्य योजना का भाग होनी चाहिए । तथापि, कतिपय महानगरों की विशिष्ट समस्याओं से निपटान के लिए केन्द्र सहायका होतु राज्य सरकारों की निरन्तर मांगों तथा राष्ट्रीय शहरीकरण आखेग की सिफारिकों को ध्यान में रखते हुए क्रेग शहरों के विकास हत् वर्ष 1993-94 के दौरान एक केंद्र प्रवर्तित योजना प्रारम्भ की गई हैं। यह स्कीम, 1991 की जनगणना के अनुसार 4 मिलियन तथा इससे अधिक जन-संख्या वाले शहरों अथति बम्बई, कलकत्ता, मंद्रास. हैंदराबाद और बंगलौर पर लागू है।

(ग) जी, नहीं ।

(ध) प्रश्न ही नहीं उठरा ।

Depletion of ridge in Delhi

5163. SHRIMATI KAMLA SINHA : Will the Minister of URBAN DEVELOPMENT be pleased to state ;

(a) whether it is a fact that the Ridge in Delhi, which acts as the lungs of the polluted city and as the barrier between the Thar desert and the plains, has become a victim to garbage dumps, slums, paramilitary camps, place of worship, schools and mines; and

(b) if .so. whether Government propose Io take *any* adequate and firm steps to remove all forms of encroachment from) the Ridge and ensure its protection and tha! of the city of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) :(a) Yes, Sir.

(b) The' DDA has initiated concetted steps to reclaim encroached land under its control in Delhi.

Integrated development of Small and Mediuia towns

5164. SHRI RAHASBIHARI BARIK ; Will the Minister of URBAN DEVELOP-MENT be pleased to state :

(a) whether the Central Government have revised guidelines for the Centrally Sponsored Scheme of Integrated Development of Small and Medium towns;

(b) if so, the details thereof ;

(c) the names and the number of towns in Orissa given grants for development under the above Central scheme so far;

(d) whether Government propostd to develop Keonjhargarh in Orissa under that acheme :

(e) if so, the funds sanctioned for the purposes; and

(f) the towns which are identified for development under that scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP MENT (SHRI P. K. THUN'GON) : (a) Yes, Sir.

(b) Information is given In enclosed Statement-I (See below).

(c) During the period 1979-80 to 1993-94, 27 towns in Orissa State have been covered under the IDSMT Scheme. The names of towns are given in the enclosed statement-II (*See* below).

(d) Project proposals seeking Central assistance under IDSMT Scheme are formulated by the State Governments and submitted to the Government of India for approval. The Government of Orissa have not identified Keonjhargarh town in its priority list Of 8 towns submitted to the Government of India for inclusion under IDSMT Scheme during the 8th Plan period.

(c) Does not arise

(f) *The 8th* Plan priority list of Towns received from government of Orissa is enclosed as statement-III